

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2018.

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For hearing on IA 159/17 & IA 188/17	Sec 7 of I&B code	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

SL. NAME (IN CAPITAL)

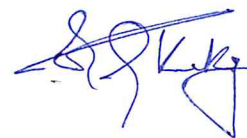
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

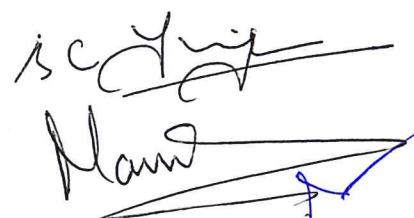
1. SHARAN. A. KUKREJA
CYRIL AMARCHAND
MANGALDAS.

APPLICANT/
FINANCIAL
CREDITOR



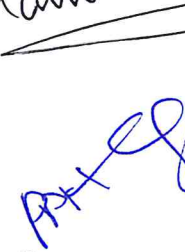
2. B C THIRUVENKADAM,
MANIK B.T.

RESPONDENT



3. Mr. P P Hegde.

Impleading
Applicants



order on IA^{159/17} will be passed vide separate order.

MEMBER (T)

MEMBER (J)